

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

Item No.202 - CP(IB)/74(AHM)2023
with
Item No.203 – Cont. A. 13(AHM)2023
Item No.204 – IA/1060(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

Order delivered on 05/01/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. along with
Mr. Rajiv Chawla, Adv.

For the Respondent : Mr. Ravi Pahwa, Adv. i/b.
Thakkar & Pahwa, Advocates

ORDER

Ld. Counsels for the parties are directed to file written submissions in this matter.

List before the Regular Bench on 17.01.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)